

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated: Guwahati, the 06<sup>th</sup> August, 2022

**NO. HC.VII-56/2020/5728/A ###**: In partial modification of this Registry's earlier notification **No. HC.VII-56/2020/5609/A** dated 03-08-2022; the following Judicial Officers are directed to attend the training programme on **11-08-2022, 12-08-2022 and 14-08-2022 from 10 A.M. through virtual mode** with liberty to join the programme on **13-08-2022 (virtual mode) from 10 A.M.**, subject to their convenience and without affecting the functioning of the Lok Adalat.

The link for the proposed training is <https://bit.ly/3z8h0ec>

Sl. No.	Name of Officers	Designation and place of posting
<b>ASSAM</b>		
1.	Smti. Sabnam Choudhury	District & Sessions Judge, Bajali
2.	Shri Jogeswar Borah	District and Sessions Judge Biswanath, Biswanath Chariali
3.	Shri Satya Nath Sarma	District & Sessions Judge, Bongaigaon
4.	Shri Dhruvad Kashyap Das	District & Sessions Judge, Cachar
5.	Shri Abu Saleh Badrudduza Laskar	District & Sessions Judge, Charaideo
6.	Shri Utpal Prasad	District & Sessions Judge, Chirang
7.	Shri Abhijit Bhattacharyya	District & Sessions Judge, Darrang
8.	Shri Murtaza Ahmed Choudhury	District & Sessions Judge, Dhemaji
9.	Smt. Aparna Ajitsaria	District & Sessions Judge, Dibrugarh
10.	Shri Abubakkar Siddique	District & Sessions Judge, Dima Hasao
11.	Smti. Sharmila Bhuyan	District & Sessions Judge, Goalpara
12.	Shri Sanjay Hazarika	District & Sessions Judge, Hailakandi
13.	Shri Aditya Hazarika	District & Sessions Judge, Hojai
14.	Smti. Suchandra Bhattacharjee	District & Sessions Judge, Karimganj
15.	Sri Nogen Senabaya Deori	District & Sessions Judge, Majuli
16.	Sri Syed Imdadur Rahman	District & Sessions Judge, South Salmara - Mankachar
17.	Sri Mahendra Kalita	District & Sessions Judge, Udalguri

06.08.22

The General Instructions for Training (Online Mode) for participation is enclosed along with the notification.

By Order,  
Sd/- R. A. Tapadar  
**REGISTRAR (JUDICIAL)**

**Memo No. HC.VII-56/2020/5729-5741/A**

**Dated: 06-08-2022**

Copy forwarded for information & necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.
3. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge,  
Bajali / Biswanath/ Bongaigaon/ Cachar/ Charaideo / Chirang / Darrang/  
Dhemaji / Dibrugarh/ Dima Hasao / Goalpara / Hailakandi/ Hojai /  
Karimganj / Majuli / South Salmara, Mankachar / Udalguri
6. The Member Secretary, Assam State Legal Services Authority.
7. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
8. The Joint Registrar (Finance), Gauhati High Court, Guwahati.
9. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).***

10. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy.**
11. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
12. The CA to the Registrar General, Gauhati High Court, Guwahati.

*[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]*

R. A. Tapadar  
06.08.22  
**REGISTRAR (JUDICIAL)**



## JUDICIAL ACADEMY, ASSAM

### General Instructions

1. The training programme will be conducted by using the Online VC/Meeting Software "**Microsoft Teams**" which will be two-way audio-video interaction.
  2. Officers are to join via the Joining Link which is uploaded in the website of Judicial Academy, Assam.
  3. Officers are requested to **report online** through joining Link, **at least 10 minutes before the scheduled time** of Video Conference and maintain punctuality.
  4. Officers are to **keep their video ON**, continuously throughout & till the conclusion of the programme.
  5. All the officers are to follow the Video Conference Protocols like: -
    - a. **Keep themselves muted until & unless they are allowed by the presenter to unmute** themselves.
    - b. At the end of the deliberation of the Resource Person, **officer may RAISE HAND to indicate that he/she would like to interact with the Resource person, where-after, on announcement by presenter, the said officer may unmute, ask question and thereafter again mute the audio.**
    - c. Ensure proper Internet connectivity with adequate data so that they can attend the programme online without any network and connectivity issue.
  6. Officers are to wear **formal attire** (befitting an officer) while attending the programme.
  7. Officers are to check the official website of Judicial Academy, Assam for updates.
  8. Joining Instruction (follow the steps below):
    - Click on the given link or type the given link on the browser.
    - A new tab with a pop-up will open
      - Select 'Open Microsoft Teams' if you have Microsoft Teams App installed in your device.
    - OR**
    - Cancel the pop-up and click on 'Continue on this browser'.
    - For Smartphone Microsoft Teams App needs to be installed before joining the VC.
- \* NOTE: It is recommended to install **Microsoft Teams** app on computers for better performance.

Note: - Queries and other information through e-mail may be obtained from: -

E-Mail - suggestion.jaa@gmail.com

Mobile: - 8723028535 / 8133998981